

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.413/89

New Delhi this the 14th day of February, 1994

HON'BLE SHRI J.P. SHARMA, MEMBER (J)
HON'BLE SHRI B.K. SINGH, MEMBER (A)

Shri Ganesh Prasad Verma,
S/o Late Shri Ram Swarup,
R/o 2690, Naya Bazar,
Gali patteyWali, Delhi-110006.
Employed as U.D.C.
Maulana Azad Meical College
New Delhi-110002

..Applicant

Advocate : None

VERSUS

1. Union of India, through
Lt Governor
Delhi Administration
Delhi-110054.
2. Chief Secretary
Delhi Administration,
Delhi-110054.
3. Dean
Maulana Azad Medical College,
New Delhi-110002.
4. Director,
Health Services,
Delhi Administration,
Delhi-110054.

..Respondents

Advocate : None

ORDER (ORAL)

HON'BLE SHRI J.P. SHARMA, MEMBER (J)

Applicant was initially appointed as Peon in Class IV and in the Loan Department in 1987 he was promoted as Junior Clerk. In the same department he was promoted as U.D.C. with effect from 21.11.1963 against the leave vacancy on ad hoc basis. He was regularised in his appointment with effect from 8th September, 1965. There were certain representations about seniority and D.P.C. was held in 1980 which reviewed the whole matter regarding appointment in

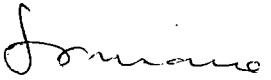
the Cadre of U.D.C. including that of Shri Ganesh Prasad on ad hoc basis w.e.f. 22nd November, 1963. In view of this the final seniority list was issued of Grade III by the letter dated 17th September, 1981. The date of appointment has U.D.C. on regular basis has been changed with effect from 8th November, 1986 and the Seniority No from Serial No.980 was changed to Serial No.1591-A. He made certain representations against that. His representation was finally rejected by Order dated 19th May, 1985 which he has assailed in this case.

2. The respondents contested this application.

3. None is present on behalf of the parties.

This is an old matter. When the applicant is not present the same is dismissed in default and for non-prosecution.


(B.K. SINGH)
MEMBER (A)


(J.P. SHARMA)
MEMBER (J)

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